

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 117**  
**CA(CAA)-48(PB)/2019**

**IN THE MATTER OF:**

Sunrise Televentures Pvt Ltd. and  
Udit Invofin Trade Pvt. Ltd.

.... Petitioner

**Order under Section 230-232**

**Order delivered on 01.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):- Mr. Ravi Sharma, Adv.

**ORDER**

Arguments heard. Orders reserved.

Sd/-

**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**